

For Child Development

- (xii) Integrated Child Development Services (ICDS) Scheme is being implemented through States/UTs with the aim of holistic development of children upto 6 years of age and to meet nutritional needs of pregnant women and lactating mothers.
- (xiii) Integrated Child Protection Scheme (ICPS) (now Child protection Services) is being implemented through the State Government/UT Administrations to create a safe and secure environment for overall development of children in need of care and protection in urban and semi-urban areas.
- (xiv) National Nutrition Mission (NNM): The Government of India has approved setting up of National Nutrition Mission (NNM) commencing from 2017-18. The NNM, as an apex body, will monitor, supervise, fix targets and guide the nutrition related interventions across the Ministries. The programme through the targets will strive to reduce the level of stunting, under-nutrition, anaemia and low birth weight babies.

The Scheme-wise details of the funds allocated/released for Himachal Pradesh during the last three years and the current year is given in the Statement.

Statement

Scheme-wise details of funds allocated/released for Himachal Pradesh during last three years and current year.

Sl. No.	Name of the Scheme	Funds allocated/ released (in Lakh Rupees) in Himachal Pradesh during			
		2014-15	2015-16	2016-17	2017-18
1.	Gender Budgeting	2.83	7.36	0	5.11
2.	Beti Bachao Beti Padhao (BBBP)	36.34	49.55	-	89.72
3.	Working Women Hostel	-	-	-	265.83

Inclusion of more children under ICDS

2075. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of children below the age of five who have Aadhaar registration, State-wise;

(b) the steps taken by the Ministry to include more children under the Integrated Child Development Service (ICDS) Scheme, curb leakages and bring transparency in its delivery system; and

(c) whether the Ministry is planning to replace the provisions of dry ration under ICDS with cash transfers and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Out of total 12,29,58,749 children in the country below the age of five years (projected 2017), 5,33,07,933 children (43.4%) have been assigned Aadhaar numbers [as on 15th December, 2017] as per the data released by UIDAI. The State-wise details of children below the age of five years who have been assigned Aadhaar is given in the Statement (*See below*).

(b) The Integrated Child Development Service (ICDS) scheme is a universal self-selecting Scheme and the services are available to all children upto six years of age who are enrolled at Anganwadi Centres. In order to curb leakages and bring transparency in ICDS delivery system, Government have introduced targeted delivery of the benefits and services using Aadhaar as the primary identifier of the beneficiaries.

(c) As per the existing system, the Supplementary Nutrition in the form of Take Home Ration, Morning Snacks and Hot Cooked Meals to the respective beneficiaries under the Anganwadi Services is served.

Statement

State-wise details of children below the age of five years who have been assigned Aadhaar

Aadhaar Saturation in 0<5 Years Age band

(As on 15th December, 2017)

Sl. No.	State Name	Population (0 < 5Y) (Projected 2017)	Numbers of Aadhaar assigned (live)	Saturation % 2017 (live)
1	2	3	4	5
1.	Haryana*	2,332,132	2,023,578	2017 ((live))
2.	Himachal Pradesh*	556,155	420,118	75.5%
3.	Chandigarh*	85,344	63,609	74.5%
4.	Uttarakhand	1,001,656	698,026	69.7%
5.	Goa*	105,537	70,835	67.1%
6.	Andaman and Nicobar Islands	31,336	20,435	65.2%
7.	Odisha	3,911,286	2,406,336	61.5%

1	2	3	4	5
8.	Jharkhand	4,058,481	2,439,595	60.1%
9.	Andhra Pradesh*	3,734,030	2,237,751	59.9%
10.	West Bengal	7,768,876	4,572,994	58.9%
11.	Lakshadweep	5,506	3,052	55.4%
12.	Telangana	2,851,150	1,578,438	55.4%
13.	Punjab*	2,236,373	1,167,118	52.2%
14.	Gujarat*	5,691,693	2,916,091	51.2%
15.	Chhattisgarh	2,798,276	1,420,052	50.7%
16.	Karnataka	5,401,369	2,739,288	50.7%
17.	Puducherry	102,384	51,236	50.0%
18.	Madhya Pradesh	8,325,183	4,033,128	48.4%
19.	Dadra and Nagar Haveli	39,844	19,208	48.2%
20.	Delhi	1,493,086	714,289	47.8%
21.	Tamil Nadu	5,549,847	2,521,220	45.4%
22.	Manipur	279,728	125,476	44.9%
23.	Daman and Diu	20,878	8,897	42.6%
24.	Maharashtra	9,962,603	4,073,605	40.9%
25.	Uttar Pradesh*	23,087,656	9,184,121	39.8%
26.	Bihar	14,406,511	5,085,647	35.3%
27.	Kerala	2,574,753	902,772	35.1%
28.	Sikkim	46,137	13,454	29.2%
29.	Tripura	351,528	100,395	28.6%
30.	Arunachal Pradesh	155,707	31,837	20.4%
31.	Rajasthan	8,172,765	1,568,193	19.2%
32.	Jammu and Kashmir	1,519,560	83,014	5.5%
33.	Mizoram	132,118	5,807	4.4%
34.	Nagaland	214,973	1,806	0.8%
35.	Assam	3,511,666	5,971	0.2%
36.	Meghalaya	442,621	542	0.1%
TOTAL		122,958,749	53,307,933	43.4%

*As per data provided by State.